

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 27.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.93/ 2017	-	For hearing	241/ 242/ 244	Asheesh Choudhary & Another Vs SDU Travels Pvt. Ltd. & Others.

**SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER**

REPRESENTATION TO WHOM

SIGNATURE

1. RAHUL JAIN
2. SURESH WADHWA

RESPONDENTS

Edmund
Willie
27-11-2017

ORDER

Mr. Rahul Jain, Company Secretary is present. He has filed authorization given by the Director of the Company for Respondents 3,4 & 5. For filing objections, list it on 05/01/2018.

Member (T)

Member (J)